

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-332
ANSWERED ON- 21/07/2023

NOC FOR CITIZENSHIP

332. SHRI ADHIKARI DEEPAK (DEV)

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the number of no objection certificate issued by the Government for taking citizenship of other country during the last three years, year-wise; and
- (b) the number and details of Economic offence fugitives from India living abroad?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

- (a) The Government does not issue any no objection certificate for taking citizenship of other country.
- (b) Total number and details of economic offence fugitives from India and living abroad is not available with the Ministry of External Affairs.
